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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.641/95.

Dt. of Decision : 21-08-96.

B. Ramulu

.. Applicant.

Vs

1. The Sr.Suptd. of Post Offices,
Hyderabad South East Division,
Hyderabad-27.
2. The Director of Postal Services,
Hyderabad City Region,
O/o.the Chief Postmaster General.

Counsel for the Applicant : Mr. Y. Appala Raju

Counsel for the Respondents : Mr. N.P. Devaraj. Sr. CGSC.

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.))

Heard Mr. Y.Appala Raju, learned counsel for the applicant and Mr. N.R.Devaraj, learned counsel for the respondents.

2. The relief sought in this OA is as follows:-


a) This Honourable Tribunal may be pleased to direct the applicant from 16-1-93 to 30-4-93 and from 5-5-93 to 14-7-93 as automatically condoned under the provisions of relevant rule/instructions cited.

b) To quash the orders of the 1st respondent dated 26-6-94 refusing permission to sit for the Dept. Exam. held on 26-6-94 which was patently against the rules prescribed.

c) To order the 1st respondent to permit the applicant to be held on 14-5-95 (Sunday) for Postman/Mailguards scheduled to be held on 14-5-95 (Sunday) since he had fulfilled all the requisite conditions thereof.

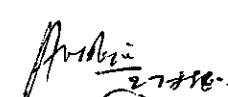
that instructions/the break in service from 16-1-93 to 30-4-93 and by

Memo No.A2/EDA/. .. /95-96 dated 17-4-96 issued by R-1. Hence, there is no need to further consider in regard to the condonation of the break. As regards the other two prayers as above it has already been considered. The learned standing counsel further submitted that his result/for the exam conducted in the exam conducted for the post of Postman for which he appeared on 14-5-95. In view of the above submission, the OA has become infructuous. Hence the same is dismissed as infructuous. No costs.


(R. Rangarajan)
Member (Admn.)

Dated : The 21st August 1996.
(Dictated in Open Court)

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D.R. (S)

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O.A.NO.641/95

Copy to:

1. The Senior Superintendent of Post Offices,
Hyderabad South East Division,
Hyderabad.
2. The Director of Postal Services,
Hyderabad City Region,
O/O The Chief Postmaster General,
A.P.Circle, Hyderabad.
3. One copy to Mr.Y.Appala Raju, Advocate,
CAT, Hyderabad.
4. One copy to Mr.N.R.Devraj, Sr.CGSC,
CAT, Hyderabad-
5. One copy to Library, CAT, Hyderabad.
6. One duplicate copy.

YLKR

9/9/96

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Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED:

21/8/96

ORDER JUDGEMENT
R.A/C.P./M.A. NO.

in

O.A. NO. 641/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT

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